

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'F', NEW DELHI**

**BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER
AND
SH. MAHAVIR PRASAD, JUDICIAL MEMBER
(THROUGH VIDEO CONFERENCING)**

ITA No.1897/Del/2018
Assessment Year: 2014-15

Rajesh Wadhwa 91, DDA SFS Flats, Rohtak Road, Madipur, New Delhi (APPELLANT)	Vs	ACIT Circle – 4 (1) New Delhi (RESPONDENT)
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Appellant by	Sh. Atul Goel, CA
Respondent by	Sh. Gourav Pundir, Sr DR

Date of hearing:	15/07/2021
Date of Pronouncement:	15/07/2021

ORDER

PER N. K. BILLAIYA, AM:

This appeal filed by the assessee is preferred against the order of the CIT(A)-14, New Delhi dated 30.01.2018 for A.Y. 2014-15.

2. Vide letter dated 09.07.2021 the assessee brought to our notice that he had opted under Vivad Se Vishwas Scheme for settle the above dispute. He informed us that the above dispute has fully settled under Vivad Se Vishwas Scheme in this respect

of which, form no.5 (Attached as Annexure-1) been also issued by the designated Authority, PCIT, Delhi-15.

3. Noting the contents of the application the appeal is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

5. Decision announced in the open court in the presence of both the representatives on 15.07.2021.

Sd/-

(MAHAVIR PRASAD)
JUDICIAL MEMBER

NEHA

Date:-15.07.2021

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

Sd/-

(N. K. BILLAIYA)
ACCOUNTANT MEMBER

ASSISTANT REGISTRAR
ITAT NEW DELHI

Date of dictation	15.07.2021
Date on which the typed draft is placed before the dictating Member	15.07.2021
Date on which the typed draft is placed before the Other member	15.07.2021
Date on which the approved draft comes to the Sr.PS/PS	
Date on which the fair order is placed before the Dictating Member for Pronouncement	
Date on which the fair order comes back to the Sr. PS/ PS	
Date on which the final order is uploaded on the website of ITAT	
Date on which the file goes to the Bench Clerk	
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	